COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 308 OF 2017

Dated: 3rd December, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Lanco Amarkantak Power Limited Appellant(s)

Vs.

Haryana Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Deepak Khurana

Mr. Tejasv Anand

Counsel for the Respondent(s) : Mr. Catherine Ayallore for R-2

Ms. Ranjitha Ramachandran Mr. Shubham Arya for R-3

ORDER

List the matter for hearing on 07.12.2018.

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

Pr/suman